

REPORTS OF THE COMMITTEE ON
PRIVATE MEMBERS' BILLS AND
RESOLUTIONS

Third Session—Second Lok Sabha

Tenth Report



LOK SABHA SECRETARIAT
NEW DELHI
December, 1957

**COMMITTEE ON PRIVATE MEMBERS' BILLS
AND RESOLUTIONS**

TENTH REPORT

(SECOND LOK SABHA)

I, the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf, this their Tenth Report.

2. The Committee met on the 25th November, 1957 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 29th November, 1957.

3. The Members whose resolutions had been included in the List of Business for the 29th November, 1957 and the representatives of the Ministries concerned had been invited to present their views on these resolutions before the Committee. Shri B. C. Kamble and the representatives of the Ministries of Home Affairs and Food and Agriculture and Planning Commission and Department of Parliamentary Affairs attended the sitting.

4. The Committee after hearing the representatives of the Ministries concerned with the Resolutions and considering all aspects with respect to the resolutions in the List of Business for the 29th November, 1957, recommend the following time table:—

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| (1) Resolution regarding Statutory Body for controlling the qualifying examination regarding certifying costing results. | Out of the total time of 1 hour allotted to this resolution, 20 minutes were taken up on the 15th November, 1957. The balance of 40 minutes would be available on the 29th November, 1957. |
| (2) Resolution regarding Safeguards for Buddhist converts. | 1½ hours. |
| (3) Resolution regarding Second Five Year Plan. | 1 hour. |

- ✓ (4) Resolution regarding 1½ hours.
Holding of a Session of
Lok Sabha at Nagpur.
- (5) Resolution regarding 1 hour.
Agricultural Finance
Corporation.

New DELHI ;
The 27th November, 1957.

HUKAM SINGH